

In the National Company Law Tribunal,  
Bengaluru, Special Bench

CP/20/2020  
Court No. 1  
Item No. 17

Sec. 241(1)

In the matter of:

MS. GAYATRI REDDY T  
V/s

.....Petitioner

M/S READY FOODS LIMITED

.....Respondent

Order delivered on 06/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President  
Hon'ble Shri Hemant Kumar Sarangi , Member(T)

For Petitioner(s):

Shri Arjun N A

For Respondent(s):

None

ORDER

Heard Shri Arjun NA, learned Counsel for the Petitioner through Video Conference. None appeared for the Respondent.  
Post the case on 10.08.2021.

(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)